

804,274. This information is not available separately in the 1971 and 1981 censuses since mother tongues have been grouped in some cases under the relevant languages on the basis of information readily available or in the light of studies already made. Rajasthan was grouped under Hindi in these two censuses and the number of persons with Rajasthani as mother tongue is not available separately in each of these two censuses.

(b) Does not arise in view of (a) above.

(c) The enumerators for 1991 census are instructed to record in full the mother tongue as returned by the respondent.. through publicity measures undertaken, for the 1991 census, people are being requested to cooperate in the task' of census-taking' by providing complete and correct information to the enumerator for all the prescribed questions which include mother tongue also.

Misleading statements by a Himachal Firm to Indian Embassy in West Germany

3204. PROF. SOURENDRA BHATTACHARJEE: Will the Minister of EXTERNAL AFFAIRS be pleased to refer to answer to Unstarred Question 2298 given in the Rajya Sabha on the 30th May, 1990 and state:

(a) whether the Indian Embassy in West¹ Germany has received complaints against the Himachal Pradesh Industrial Development Corporation Limited since 1989;

(b) whether the foreign parties have complained about the misleading statements by Himachal Pradesh State Industrial Development Corporation Limited to Indian Embassy in West Germany on some specific points and to which the Embassy has been unable to get the correct reply; and

<c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI HARI KISHORE SINGH): (a) to (c) The Embassy of India in Bonn has received one complaint from M/c. Gorhardt & Buck GmbH & Co. claiming that it had entered into an agreement with HPSIDC for manufacture of Fire Protection Steel Doors. However, it is understood from the Government of Himachal Pradesh that no formal agreement was signed nor has a Letter of Intent been granted to the HPSIDC by the Government of India.

Grounding of cargo vessel

3205. SHRI CHATURANAN MISHRA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is a fact that cargo vessel named WB Prafulla owned by the CIWTC while coming" from Calcutta to Patna got grounded near Sultanganj (Bhagalpur) on 6th October, 1989;

(b) whether it is a fact that despite SOS received in the Patna regional office, no high officer visited the site in Sultanganj for about 10 days and the Director, Patna proceeded on leave giving the charge to his junior officer—a Civil Engineer having no marine or mechanical experience;

(c) whether it is a fact that notwithstanding overall expenditure running into Rs. 15 to 20 lacs incurred jointly by the CIWTC in shape of payment to contractors TA, DA to officers etc. the vessel could not be diverted to the main channel; and

(d) if reply to the above are in affirmative the action taken against the officer/officers of this major mishan arising out of acts of commissions and commissions and also the justification for the further attempt made for salvaging the vessel?

THE MINISTER OF SURFACE TRANSPORT SHRI K. P. UNNIKRI-SHNAN), (a) The cargo vessel MV Pra-